GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2859 ANSWERED ON:11.12.2012 PROTECTION TO STREET VENDORS N

Alagiri Shri S.; Ganpatrao Shri Jadhav Prataprao; Lagadapati Shri Rajagopal; Ramasubbu Shri S.; Sugumar Shri K.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government proposes to provide protection and monetary help to the street vendors in the country;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to bring a Central Legislation to give livelihood rights and social security to vendors and hawkers in the cities/towns;
- (d) if so, the details thereof along with the time by which it is likely to be enacted; and
- (e) the action plan to check any kind of harassment to this section at the hands of the police and civic officials?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

- (a) & (b): Yes, Madam. Support of urban street vendors has been proposed as a component under the proposed National Urban Livelihoods Mission (NULM). This component would aims at credit enablement, micro-enterprise development support and skilling of poor street vendors in urban areas of the country.
- (c)&(d): Yes, Madam. The Street Vendors (Protection of Livelihood and Regulation of street Vending) Bill, 2012 was introduced in Lok Sabha on 6th September, 2012. Hon'ble Speaker, Lok Sabha has referred the Bill to the Standing Committee on Urban Development for examination.
- (e): Clause 29 of Chapter IX of the proposed "Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill,2012", provides that no street vendor who carries on the street vending activities in accordance with the terms and conditions of his certificate of vending shall be prevented from exercising such rights by any person or police or any other authority exercising powers under any other law for the time being in force.